

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

104. C.P.(IB)-1267(MB)/2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: Vipul Life Science Limited

V/s.

Coastal Organics Private Limited.

*Appearances:*

For Petitioner : Adv. Pulkit Sharma a/w. Adv. Aashdin Chivalwala  
and Adv. Rohan Vasa i/b. Argus Partners

For Respondent : None appeared

SECTION 9 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

This matter is listed for submitting written submissions.

Written submission on behalf of the petitioner has been tendered in the court.  
None appeared for the respondent and no written submission has been filed  
on Respondent's behalf. It appears that the respondent is not interested to file  
written submission. **Order is reserved.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)